NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/412/ (IB)/2017 NAME OF THE PETITIONER(S) : SRL ADVISORS LLP NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD UNDER SECTION : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM . Aashish Jain durie Courd fee to Respondent FOI Sulara & Sulara 2. Monica Chopda. For T. K. Bharkar COUNSEL FOR PETITIONER K:Harishankar

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for respondent filed memo in relation to the transfer of the petition to the Hon'ble High Court of Madras. The matter is adjourned for hearing submissions by both the counsel. Put up on 12.10.2017 at 101.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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